

THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court No-II

Item 48

COCP No. 6/2023
And
CP No. 42/Chd/Pb/2022

Under Section 241 & 242, CA 2013, R 11 NCLT

In the matter of:

Balvir Kaur

...Petitioner

Vs

Babashiva Papers Pvt. Ltd.

...Respondent

Present: None for the parties.

Since the main CP No.42/Chd/Pb/2022 titled as Balvir Kaur Vs. Babashiva Papers Pvt. Ltd. has already been dismissed as withdrawn on 17.10.2023, therefore, the present COCP No.6/2023 has become infructuous and disposed of accordingly.

Sd/-
(Umesh Kumar Shukla)
Member (Technical)

Sd/-
(Harnam Singh Thakur)
Member (Judicial)

October 26, 2023
Mukta